

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE VEERA BRAHMA RAO AREKAPUDI -MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 04.03.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.131/2021 in CP(IB) No.228/7/HDB/2020
NAME OF THE COMPANY	Cosmos Forgings Ltd
NAME OF THE PETITIONER(S)	Affluence Engineering and Enterprises Ltd
NAME OF THE RESPONDENT(S)	Cosmos Forgings Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

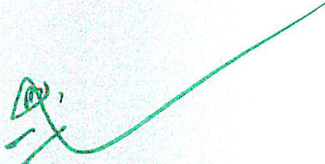
ORDER

No one appeared for the Financial Creditor as well as for the Corporate Debtor.

Pleadings are completed.

Matter stands adjourned to 25.03.2021.


MEMBER TECHNICAL


MEMBER JUDICIAL